

this Committee and therefore the word used for is for the House as a whole to nominate to this Committee in what manner they would arrive at the names is the business of that House.

MR. SPEAKER: Fortunately for me I do not have to decide.

SHRI HARI VISHNU KAMATH: In the next item, the word used is 'appoint'. That is my point. Those words should be reviewed by some Committee or by yourself.

MR. SPEAKER: Your observations are noted without any decision being given.

SHRI HARI VISHNU KAMATH: That is they are kept pending.

SHRI SHYAMNANDAN MISHRA: My observations too.

MR. SPEAKER: Of course.

13.10 hrs.

### LOKPAL BILL

RECOMMENDATION TO RAJYA SABHA TO APPOINT MEMBERS TO JOINT COMMITTEE

SHRI SHYAMNANDAN MISHRA (Begusarai): I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint two members of Rajya Sabha to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of misconduct against public men and for matters connected therewith in the vacancies caused by the retirement of Sarvaswari K. A. Krishnaswamy and D. P. Singh from Rajya Sabha and do communicate to this House the

names of the members so appointed by Rajya Sabha to the Joint Committee."

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint two members of Rajya Sabha to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of misconduct against public men and for matters connected therewith in the vacancies caused by the retirement of Sarvaswari K. A. Krishnaswamy and D. P. Singh from Rajya Sabha and do communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Committee"

*The motion was adopted.*

13.10½ hrs.

### KHADI AND VILLAGE INDUSTRIES COMMISSION (AMENDMENT) BILL\*

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): Sir, I beg to move for leave to introduce a Bill further to amend the Khadi and Village Industries Commission Act, 1956.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Khadi and Village Industries Commission Act, 1956."

*The motion was adopted.*

SHRI GEORGE FERNANDES: I introduce the Bill.

\*Published in Gazette of India Extraordinary, Part II, section 2, dated 12-4-78.